[RAJYA SABRA]

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شری اے - ایم - طابق : اس سلسله منہ میں میں یہ جانا چاعتا ہوں کہ جو اسملک گیویاں آپ کمتمس میں بینچتے عیں جہاں تک اس کے بینچتے * طریته ہے اس پر میں سوال نہیں کرتا لیکن اسملک گیویوں پر کیا کوئی نشانی لٹاتے ھیں کہ یہ اسملک گیوی ہے - ورنہ ہوتا یہ ہے کہ اسملوس اس گیوی کو باو بار بینچتے ھیں - تو کیا کوئی نشانی لٹا کر اس کو روکے ھیں ?

ैं[औ ए॰ एम॰ तारिक्ष : इस सिलसिले में मैं यह जानना चाहता हूं कि जो स्मगल्ड घड़ियां ग्राप कस्टम्स में - बेचते हैं, जहां तक इसके बेचने का तरीका है इस पर मैं सवाल नहीं करता, लेकिन स्मगल्ड घड़ियों पर क्या कोई निशानी लगाते हैं कि यह स्मगल्ड घड़ी हैं ? बरना होता यह है कि स्मगल्स इसी घड़ी को बार बार बेचते हैं। तो क्या कोई निशानी लगा कर इसको रोकते हैं?]

श्री बी० ग्रार० भगत : जो खरीदते हैं उनका तो रिकार्ड हमारे पास रहता है जेकिन उस पर हम कोई स्टैम्प नहीं लगाते।

SHRI R. S. KHANDEKAR: May I know if any foreigner or any persons connected with certain Embassies are involved in this case?

SHRI B. R. BHAGAT: Not in this case. As far as the stamping of such watches or smuggled articles is concerned, they have been directed to do ao.

TARGET FOR POWER PRODUCTION DURING THIRD FIVE YEAR PLAN

*279. SHRI R. S. KHANDEKAR: Will the Minister of IRRIGATION AND POWER be pleased to state:

f]] Hindi transliteration.

(a) whether it is a fact that the targot fixed for power production in the country during the first two years of the Third Five Year Plan has not been fulfilled; and

(h) if so, what is the shortfall in the target and the reasons therefor?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Yes; Sir.

(b) The shortfall is 0.21 million KW out of a target of 1-33 million KW. Tht main reason for the shortfall has been the delay in the delivery of plant and equipment from foreign countries. Out of the shortfall of 0.21 million KW, generating units aggregating to about 0.1 million KW have already been commissioned and the balance 0.1 mil lion KW are expected to be commis sioned by September this year.

SHRI R. S. KHANDEKAR: May I know what steps are being taken to fill up this gap so that the Plan targets are fulfilled?

DR. K. L. RAO: That is what I submitted. The shortfall is 0.21 million KW and already 0.1 million KW has been commissioned and in the course of the few days the balance will also be commissioned.

SHRI R. S. KHANDEKAR: Is it not a fact that on account of the shortfall the whole Plan will be upset?

DR. K. L. RAO: The shortfall is not of such a nature. It is only a very small difference and it is being made up in the course of the few months. So, I do not think there will be any effect of it on the industrial development.

SHRI P. K. KUMARAN: May I know whether there is any proposal to reorganise generation and distribution of power throughout the country on a regional basis and, if so, what are the details?

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DR. K. L. RAO: That question pertains to another aspect but I would eubmit that in regard to generation and transmission, the question whether that should be done by the Centre or on a regional basis and so on has been under the consideration of the Government, and no final decision has been taken because the States have got to be consulted and their concurrence obtained because electricity is a Concurrent subject.

SHRI B. K. P. SINHA: The hon. Minister has given the figure in absolute numbers. May I know what the target is and what the shortfall is, in percentage?

DR. K. L. RAO: I presume the hon. Member refers to the shortfall in these two years in the Third Plan. The percentage of shortfall is fifteen.

SHRI N. C. KASLIWAL: About the shortfall in the Third Plan, may I know whether he includes the power which *is* to be generated at the Tarapur power plant?

DR. K. L. RAO: Tarapur is not taken into account. That is due for the nert Plan. That is going to be included in the Fourth Plan.

SHRI SITARAM JAIPURIA: I understand, for the first tim» a complet*

power survey for the whole of India has been undertaken -with the help of United States officials and their report has been completed and is under publication. Will the hon. Minister be pleased to mention here what th» salient features of that report are?

DR. K. L. RAO: The hon. Member probably refers to the Power Survey Committee which has been appointed. It is really a Committee consisting of Indian engineers, engineering officers and some foreign personnel. It is expected that this power survey will be conducted every year, and the first annual survey has just been done and printed, and copies can be made available to the hon. Member and Library.

CASES OF SUICIDE BY GOLDSMITHS

◆280. SHRI DAHYABHAI V. PATEL: Will the Minister of FINANCE be pleased to state the number of suicides by goldsmiths in the country due to loss of trade and employment since the promulgation of the Gold Control Order?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): A statement giving the required information is laid on the Table of the House.

STATEMENT

Betwrei The ioth January 1963, and the 19th August, 1963, suicides due to causes relatable too gold control were reported in the following States or Union territories :

	Nim: of State			No. of suicides	Remarks
"7	Kerala			2	<i>i.t.</i> 1 goldsmith and his daughter.
2.	Maharashtra			Ι	One goldsmith committed suicide partly because his business deteriorated as a result of gold control and partly because the decision in a case involving a land dispute was against him. The case was registered as accidental death by police.
3.	Uttar Pradesh			3	
4.	West Bengal			8	
311	Dəlhi "	_		2	The enquiries show that there were certain other reasons not relating to gold control.
6. Pondicherry				1	

Ni suiciles have been reported by the other Statei or Union territories as relatable gold control. 448 RSD—2.